

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

56.

CP/352(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 20.09.2022

NAME OF THE PARTIES:

Akhtar Parwez Maimoon
Vs
Ama Industries Private Limited

SECTION: 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Ashish O. Lalpuria a/w Mr. Kamal Lahoty, Ld. Authorised representative on behalf of the Petitioner present. Mr. Ninad Sahasrabuddhe, Ld. Authorized Representative on behalf of the Respondent present.
2. Due to the paucity of time, the matter is adjourned to 07.12.2022

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)